

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.01.2019 (Friday)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	P. Nagesh (R2-R5)
2.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)

**For Hearing (part Heard)**

3.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	P. Nagesh-(R2-3) Manish Binani-R4
4.	Comp. App. (AT) No. 222 of 2018	Smiti Golyan & Ors. Vs. Nulon India Ltd. &Ors.	Ranjana Roy Gawai	Sarwar Raza

**For Hearing**

5.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan &Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar
6.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
7.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
8.	Comp. App. (AT) No. 397 of 2018	Aegis Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	Munawwar Naseem	Gaurav Rohilla

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**By Order**  
**-sd/-**

**Registrar**